

Construction of over Bridge at Rayagada

320. SHRI GIRIDHAR GOMANGO: Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry received a proposal from South Eastern Railway to construct over bridge on Railway level crossing in the Rayagada town of Orissa State;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) and (c). Does not arise.

Koraput to Parvatipuram Railway Line

321. SHRI GIRIDHAR GOMANGO: Will the Minister of RAILWAYS be pleased to state:

(a) the money sanctioned for survey of new Railway line from Koraput to Parvatipuram (S. E. Railway) for the year 1978-79;

(b) time fixed for survey and submission of report for approval; and

(c) the progress made, so far, in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). A Preliminary Engineering-cum-Traffic Survey for construction of the broad gauge line from Koraput to Salur/Parvatipuram has been sanctioned at a cost of Rs. 12.5 lacs. An outlay of Rs. 7 lacs has been sanctioned for this survey in the year 1978-79. The survey work has been entrusted to Rail India Technical and Economic Services recently. The survey is required to be completed within 18 months.

Cases Pending Disposal in High Courts

322. SHRI GIRIDHAR GOMANGO: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the cases pending for disposal in High Courts of States; and

(b) the steps taken by this Ministry and the steps for speedy disposal of those cases which are pending for many years?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). Two statements are attached.

Statement I

No. of cases pending in various High Courts as on 30-6-1978

Name of the High Court	No. of cases pending
Allahabad	1,39,315
Andhra Pradesh	16,735
Bombay	54,925
Calcutta	69,380
Delhi	28,946
Gauhati	6,727
Gujarat	12,320
Himachal Pradesh	4,563
Jammu & Kashmir	5,339
Karnataka	41,847
Kerala	37,389
Madhya Pradesh	46,652
Madras	52,919
Orissa	6,958
Patna	32,433
Punjab & Haryana	42,599
Rajasthan	22,964
Sikkim	10
Total cases pending in High Courts	6,22,030

*Miscellaneous cases are not included.